

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST (IN COURT NO. 1)

Date : 7th September, 2016
Time : 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 87/2015	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 Mr. Suryanarayan Singh, AAG for R-3 Mr. Vijay Hansaria, Sr. Adv. with Mr. Amit Anand Tiwari, Adv. for R – 4 Mr. Raunak Parekh, Adv. for R-6 & 7 Mr. Mukesh Verma, Adv. for UPCEB Mr. Akhil Sibal, Adv. for IAPRO Mr. Rudra Chatterjee, Adv. Mr. Rituraj Biswas, Adv.
2.	Original Application No. 524/2015	Kisan Sahakari Chini Mills Limited (In Krishan Kant Singh Case) Vs. U.P.P.C.B. & Ors.	Mr. Deependra Narain Singh, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for R-1 Mr. B. V. Niren, Adv. Mr. Raj Kumar, Adv. with Mr. Bhupendra Kumar, LA for CPCB
FOR ADMISSION			
3.	Original Application No. 471/2016	People for Education Research Scholarship and Outward Nutrition Vs. Union of India & Anr.	Mr. Anuj Chauhan, Adv. for Applicant
4.	M.A. No. 907/2016 IN Original Application No. 501/2015	Anand Arya Vs. Union of India & Ors.	Mr. Shuvodeep Roy, Adv. for R-4
AFTER NOTICE			
5.	Original Application No. 386/2016	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness (CHETNA) Vs. National Highway Authority of India & Ors.	Mrs. Kajal Chandra & Ms. Leeza Grover, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-2&5 Mr. Rajesh Ranjan, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Mukul Singh, Adv. for MoEF

6.	Original Application No. 397/2016	Aryavart Navnirman International Foundation Vs. Nagar Nigam Lucknow & Ors.	Mr. Atif Suhrawardy, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
7.	Original Application No. 276/2016 (M.A. No. 512/2016)	Nishant Kumar Alag Vs. State of Punjab & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Ms. Deep Shikha Bharati, Adv. Mr. Naginder Benipal, Adv. for R-1 & 2
8.	Original Application No. 324/2016	Shailesh Singh Vs. State of UP & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh, Applicant in person Mr. Abhishek Yadav, Adv. for R-1 & 4 Mr. Pinaki Misra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Advs. for R-3 Mr. B. V. Niren, Adv. for-5 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB
FOR HEARING			
9.	Appeal No. 19/2015 (M.A No. 355/2015)	Chadha Papers Ltd. Vs U.P.P.C.B. & Anr.	Ms. Meenakshi Arora, Sr. Adv. along with Mr. Ranjit Prakash, Adv. for Appellant Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Advs. for R – 1 Mr. Rajkumar, Adv. with Mr. Bhupendra Kumar, LA for R – 2 Mr. A. K. Prasad, Adv. for R-6 Mr. B. V. Niren, Adv. for R-7 Mr. Abhishek Yadav, Adv. for State of UP
10.	Original Application No. 121/2015	K. S. Gahunia Vs. N.B.C.C. Ltd. & Ors.	Mr. K. S. Gahunia, Applicant in person Mr. R. Venkataramani, Sr. Adv. with Mr. Manoj Kumar Das, Adv. for R-1 to 4 Mr. Rajkumar, Adv. for CPCB Mr. Birja Mahapatra, Adv. for DPCC Mr. Rahul Verma, AAG, Local Commissioner
11.	Original Application No. 231/2014	Doaba Paryavaran Samiti Vs State of U.P & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R–1, 4, 7 to 18 Mr. A.K. Prasad, Adv. for R – 2 Ms. Panchajanya Batra Singh, Adv. for R- 3 Mr. Rajkumar, Adv. with Mr. Bhupendra Kumar, LA for R – 5 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Advs. for R – 6 Mr. I. K. Kapila, Adv. for UP Jal Nigam
12.	Original Application No.66/2015 (M.A.No.192/2015 & M.A.No.193/2015)	Doaba Paryavaran Samiti Vs. State of U.P. & Ors	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 6, 9 to 22 Mr. A. K. Prasad, Adv. for R-2 & 4 Mr. Vishwandra Verma, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Advs. for R-5 Mr. Rajkumar, Adv. with Mr. Bhupendra Kumar, LA for R-8 Mr. I. K. Kapila, Adv. for UP Jal Nigam

13.	Original Application No. 21/2014 (ONLY NOTICES)	Vardhaman Kaushik Vs Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Ms. Puja Kalra, Adv. for NMCD & SMCD Mr. Balendu Shekhar, Adv. for EDMC
14.	Original Application No. 21/2014 (M.A. No. 284/2015, M.A. No. 156/2016 M.A. No. 172/2016, M.A. No. 475/2016, M.A. No. 567/2016, M.A. No. 690/2016, M.A. No. 755/2016, M.A. No. 756/2016, M.A. No. 766/2016, M.A. No. 783/2016, M.A. No. 844/2016, M.A. No. 845/2016, M.A. No. 847/2016 & M.A. No. 848/2016)	Vardhaman Kaushik Vs Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Narender Pal Singh, Adv. for R-2 & 4 Ms. Alpana Poddar, Adv. for R – 3 Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv.for South&North MCD Mr. Abhishek Yadav, Adv. State of U.P Mr. Balendu Shekhar, Adv. for EDMC Ms. Sakshi Popli, Adv. for NDMC Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for Haryana Mr. A.K. Prasad, Adv. for R-6 & 7 Mr. B.V. Niren, Adv. Mr. D.Rajeshwar Rao, Adv. for Delhi Police Mr. Nishant Gautam, Adv. Ms.Pinky Anand, ASG & Mr.Rajesh Ranjan Mrs. Avnish Ahlawat & Mr. Nitesh Kumar Singh, Adv. for DTC/SIBU Mr. Kabir S. Bose, Adv. for WBPCB Mr. Jayesh Gaurav, Adv for JSPCB Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Jogy Scaria, Adv. for State of Kerala Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Sapam Biswajit Meitei, Adv. Mr. Rudreshwar Singh, Adv. for BSPCB Mr. Sarthak Chaturvedi, Adv. for Andaman Ms. K. Enatoli Sema, Adv.State of Nagaland Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Apporva Misra, Adv. for BRPL & BYPL Mr. Saurav Agrawal, Adv. for IGL Mr. Sunil Satayarth, Adv. for DCB Mr. Gopal Singh, AOR & Mr. Varsha Poddar, Adv. for State of Tripura Ms. Vinakshi Kadan, Adv.for State of Gujarat Mr. Dinesh Kumar Garg, AOR & Mr. Dhananjay Garg, Adv. for State of UK Mr. Shiv Mangal Sharga, AAG with Ms. Shrey Kapoor, Adv. for State of Rajasthan Mr. V. K. Mishra, Adv. Mr. Tariq Adeeb, Adv. Mrs. Neelam Madan Mr. Diljeet Titus, Adv. Mr. Rajul Shrivastava, Adv. for MPPCB Karanjawala & Co. Mr.Sarfaraz Khan, Adv. Mr. Ruchin Batra, Adv. Mrs. Rani Chhabra, Adv. Mr. Piyush Joshi & Mr. Trideep Pais, Adv. Mr. Pushkar Sood, Adv. Mr. Arjun S., Adv. Ms. Cauveri Birbal, Adv. Mrs. Rani Chhabra, Adv. Mr. Sandeep Narain, Adv. Mr. Arjun S., Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Mareesh Pravir Sahay, Adv. Mr. Roshan Lal Goel, Adv. Mr. Pritpal Singh Nijjar, Adv. Mr. Manish Verma, Adv.

15.	Original Application No. 95/2014	Sanjay Kulshrestha Vs Union of Indai & Ors.	Mr. Manish Shrivastava, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 to 6 Mr. Rahul Choudhary, Adv. for R – 7 Mr. Joydeep Mazumdar, Adv. for R-9 Ms.Aruna Mathur, Adv. for State of Sikkim Mr. Abhishek Yadav, Adv. for State of UP Mr. Atul Jha, Adv. for State of Chhattisgarh Mr.Sapam Biswajit Meitei,Adv.for Manipur Ms. Soumya Jit Pani, Adv. for Odisha Mr. Jayesh Gaurva, Adv. for JSPCB Mr.R.Rakesh Sharma, Adv. for TN & TNPCB Mr. Enatoli Sema, Adv. for Nagaland & PCB Mr. Devraj, Adv. for State of Karnataka Mr. Dinesh Kumar Garg, Adv. Mr. Rajiv Bansal, Adv. for DDA Mr. Sarthak Chaturvedy, Adv. Mr. Anil Grover, AAG for State of Haryana Mr. Suryanarayan Singh, Sr. AAG for HP Mr. Anil Shrivastav, Adv. for AP Mr. Rudreshwar Singh, Adv. for Bihar
16.	Original Application No. 303/2015	Supreme Court Women Lawyers Association Vs. Union of India & Ors.	Ms. Bhakti Pasrija Sethi, Ms. Prerna Kumari & Ms. Mamta Rani, Advs. Mr. Vishwedra Verma, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Abhishek Yadav, Adv. for State of UP Mr. D. Rajeshwar Rao, Adv. Mr. Rajkumar, Adv. for CPCB Mr.Anil Grover, AAG for State of Haryana Ms. Alpana Poddar, Adv. for CPCB Ms. Soumya Jit Pani, Adv. for Odisha Mr. Joydeep Mazumdar, Adv. for WB Mr. Devraj Ashok, Adv. for Karnataka Mr.R.Rakesh Sharma, Adv. for TN & TNPCB
17.	Original Application No. 181/2013 (M.A. No. 824/2015)	Omesh Saigal Vs. Govt. of NCT of Delhi & Ors.	Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Narender Pal Singh, Adv. for R-2 Mr. Daleep Kumar Mishra, Adv. for R-3 Mr. D. Rajeshwar Rao Adv. for Delhi Police Mr. Balendu Shekhar, Adv. for R-5 & 6 Mr. Rajiv Bansal, Adv. for DDA Mr. Sanjeev K. Gulati, Adv. Mr. Y. N. Vidyanthi, Adv.
CASES OF COURT NO. 2			
FOR DIRECTION			
18.	Original Application No. 475/2016	Kaushambi Apartment Resident Welfare Association (KARWA) Vs. Ghaziabad Nagar Nigam & Ors.	Compliance Report filed by Mr. Raman Yadav, Adv. for G.D.A.
FOR COMPLETION OF PLEADINGS			
19.	Original Application No. 253/2016 (M.A. No. 430/2016)	Mohar Singh Yadav Vs. Union of India & Ors.	Mr. Ashwani Kr. Dubey & Mr. Manoj Kumar Sahu, Advs. for Applicant Ms. Divya Prakash Pandey, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 to 5 Mr. B. V. Niren, Adv. Mr. Neeraj Malhotra & Ms. Sakshi Sachdev, Advs. for R-6

20.	Original Application No. 298/2016	Shoaib Haider Vs. Union of India & Ors.	Mr. Shoaib Haider, Applicant in person Mr. Tarunvir Singh Khehar, Adv. for R-2 to 5, 7 & 8 Mr. Narender Pal Singh, Adv. for DPCC Mr. Saurabh Sharma, Adv. for R-6 & 7 Ms. Puja Kalra, Adv. for SDMC
21.	Original Application No. 299/2016 (M.A. No. 535/2016)	Diwan Singh & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Rahul Pratap, Adv. for R-1 Mr. Narender Pal Singh, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3, 6 & 7 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv.
22.	Original Application No. 304/2016	Sunder Pal Goyal Vs. Chairman, Haryana State Pollution Control Board	Ms. Neelam Rathore, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for Respondent
FOR HEARING			
23.	Original Application No. 121/2013	Akash Vashishtha & Anr. Vs. Union of India & Ors.	Mr. Amit Khemka, Adv. & Mr. Akash Vashishtha, Applicant in person Dr. Abhishek Atrey, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R -2 to 4 Mr. Ravindra Kumar, Adv. for R-5 & BDA Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R – 6 Mr. V.N. Koura, with Angli Dayal, Adv. for R-7 Mr. A.K. Prasad, Adv. for ASI Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi P. Mehrotra & Mr. Aviral Saxena, Adv. for UPSIDC Mr. Manjit Singh, Sr.AAG for State of Haryana Mr. Raman Yadav, Adv. for GDA Mr. Anurag Kishore, Adv. for RSAC Mr. D. Rajeswar Rao, Adv. Mr. Birja Mahapatra, Adv. for DPCC
24.	Original Application No.125/2013	Rameshwar Singh Vs State of U.P. & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 2 & 5 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Adv. for R-3 Mr. Avijit Bhushan, Adv. for R-4 Mr. Ashish S. Kulshrestha, Adv. for R-6 Mr. Vikas Malhotra, Adv. for R-7
25.	Original Application No. 174/2014	Sunder Singh Vs. State of NCT of Delhi & Ors.	Mr. S. M. Hashmi, Adv. for the Applicant Mr. V.K. Tandon, Adv. for R-1 to 3 & 5 to 8 Mr. Rajbir Singh, Adv. for R-4 Mr. H.C. Sukhija, Adv. for R-13 Ms. Sakshi Popli, Adv. for DJB
26.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016, M.A. No. 797/2016 & M.A. No. 860/2016)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7
27.	Original Application No. 470/2015 (M.A. No. 1076/2015)	Sudiep Shrivastava & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Maheen Pradhan, Adv. for R-1 Ms. Shashi Juneja, Adv. for R-2 & 3

			Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Anu Tyagi & Ms. Priyanka Sinha, Adv. for State of Jharkhand
28.	Original Application No.225/2015 (M.A.No.593/2015)	Resident Welfare Association, Sec. 23, NOIDA & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. Amit Khemka, Adv. for the Applicant Mr. Ravindra Kumar, Adv. for R-1 Mr. Ankit Verma, Adv. for R-2 & 7 Mr. Pradeep Mishra, Adv. for R-3 Mr. Raj Kumar, Adv. for R-4 Mr. Vikas Malhotra, Adv. for MoEF Mr. Ankit Verma, Adv. for State of UP
29.	Original Application No. 377/2015 (M.A. No. 908/2015, M.A. No. 818/2016 & M.A. No. 909/2016)	Dr. Tripta Sood & Anr. Vs. Govt. of N.C.T. of Delhi & Anr.	Mr. Aagney Sail, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Puja Kalra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for SDMC Ms. Tripta Sood, Adv. for Intervenor Mr. Balendu Shekhar, Adv. for SDMC Mr. Avneesh Arputham, Adv.
30.	Original Application No. 479/2015 (M.A. No. 1097/2015 & M.A. No. 1137/2015)	Manoj Kumar Misra Vs. NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 7 Mr. Abhishek Yadav, Adv. for R-2 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for R-3 Mr. Krishan Kumar Singh, Adv. for MoEF Mr. B. V. Niren, Adv. for R-5 Mr. Biraja Mahapatra, Adv. for R – 6
31.	Original Application No. 484/2015	Shailesh Singh Vs. Hotel The Oberoi Amarvilas & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Ajay Bhargava, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 to 4 Mr. I. K. Kapila, Adv. for R-5 Mr. Abhishek Yadav, Adv. for R-6 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for R-7 Mr. Rajkumar Adv. with Mr. Bhupender Kumar, Adv. for R-8 Mr. B. V. Niren, Adv. for R-9 Mr. Pinaki Misra, Sr. Adv. with Ms. Rashmi Beri, Adv. for R-10 Mr. Ajit Sharma, Adv. for Agra Nagar Nigam
32.	Original Application No. 51/2016	Varun Sheokand & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Gulnaz Parveen, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4 Mr. Rachit Mittal & Aishvarya Shandilya, Adv. for R-5 Mr. Abhishek Yadav, Adv.
33.	Original Application No. 274/2016	Sanjay Kumar Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1&5 Ms. Sakshi Popli, Adv. for R-2 Mr. Sanjeev Ralli, Adv. for R-3

Note : Original Application No. 59/2012, Vikrant Ksuar Tongad Vs Union of India & Ors. shall be taken up before Court No. 2 (date shall be notified later).

Date : 7th September, 2016

Time : 2.00 P.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Original Application No. 200/2014 (M.A. No. 205/2016, M.A. No. 206/2016, M.A. No. 224/2016, M.A. No. 585/2016 & M.A. No. 815/2016) (C.W.P. No. 3727/1985)	M.C. Mehta Vs. Union of India & Ors.	Mr. M.C. Mehta, Adv. in person Ms. P.B. Singh, Adv. for R – 1 Mr. Rahul Verma, AAG with Dr. Bharti Reddy, Adv. for R-2 Mr. Raj Kumar, Adv. for R – 3 Mr. Abhishek Attrey, Adv. for R – 4 Mr. Abhishek Yadav, Adv. for R – 5 Mr. Pradeep Mishra, Adv. for R – 6 Mr. Raj Panjwani, Sr. Adv. Mr. Mukesh Verma, Adv. Mr. Kabir S. Bose, Adv. Mr. Vijay Bahadur Singh, Sr. Adv. along with Mr. Ranjit Rao, AAG for State of U.P Ms. Antima Bazaz, Adv. for AIDA UPSMA Mr. Sanjeev Ralli, Adv. for GNCTD / DPCC Mr. A.R. Takkar, Adv. Mr. Parag Tripathi, Sr. Adv. Mr. Sanjay Upadhyay, Adv. Mr. B. V. Niren, Adv. for CGWA Mr. I. K. Kapila, Adv. Mr. Devashish Bharuka, Adv. Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Raman Yadav, Adv. for UP Jal Nigam Mr. Jayesh Gaurav, Adv. for JSPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. A. K. Prasad, Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Rajiv Nanda, Adv. Mr. Vibhav Misra, Adv. Ms. Shagun, Adv. for WBPCB Ms. Priyanka Sinha Adv. for Jharkhand State Mr. Rudreshwar Singh, Adv. for BSPCB Ms. Alpana Poddar, Adv. for CPCB Mr. U. K. Uniyal, AG for Uttarakhand Mr. Asheesh Jain, Mr. Ritwick Dutta & Mr. Rahul Chaudhary, Adv. Mr. Suraj Prakash Singh, Adv. for UPSMA Mr. Atul Batra, Adv. Ms. Neelam Rathore, Adv. Mr. Ajay Kumar Mishra, Sr. Adv. with Mr. Kumar Anurag Singh, Adv. Mr. Motish K. Singh, Adv. Mr. M. Z. Choudhary, Adv. Ms. Asha Nayyar Basu, Adv. Mr. S. Wasim A. Qadri, Adv.

2.	Original Application No. 501/2014 (M.A No. 404/2015)	Anil Kumar Singhal Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Abhishek Paruthi, Adv. for R-1 Mr. Abhishek Ydav, Adv. for R-2, 6, 7, 10 & 11 Mr. Pradeep Mishra, Adv. for R – 3, 4 & 8 Ms. Sushma Singh, Adv. for R – 5 Mr. Rahul Verma, AAG for R – 12, 13 & 22 Mr. I. K. Kapila, Mr. Anil Kumar & Mr. Sarvesh Kumar, Adv. for R-15 & 16 Mr. Rajkumar, Adv. for CPCB Mr. Mukesh Verma, Adv. for UPCB Mr. B. V. Niren, Adv. for CGWA Mr. Amit Anand Tiwari, Adv.
3.	Original Application No. 146/2015	Society for Protection of Environment & Biodiversity & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Pradeep Misra, Adv. for R-2 Mr. Abhishek Ydav, Adv. for R – 3 Mr. Rajkumar, Adv. for R – 4 Mr. Sudhir Kulshreshtha, Adv. for R-5 Mr. Raunak Parekh, Adv. for R-6 & 7 Mr. Mukesh Verma, Adv. for R-8 Mr. Ravindra Kumar, Adv. for R-10 & 11 Mr. A. K. Prasad, Adv. for MoWR Mr. B. V. Niren, Adv. for CGWA Mr. Rajesh, Adv. for UPSIDC Mr. Ajay Kumar Mishra, Sr. Adv.

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